

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 810
TO BE ANSWERED ON 23.07.2021

Compensatory Afforestation

810. SHRI SUNIL BABURAO MENDHE:

Will the MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of locations where compensatory afforestation has been carried out for various projects in the country for the past two years;
- (b) if so, the details thereof, State/UT-wise including Maharashtra; and
- (c) the details of the CAMPA funds sanctioned to Maharashtra during the last two years and the current year, district-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) & (b) The Central Government has launched a portal namely PARIVESH (“ Pro Active and Responsive Facilitation by Interactive and Virtuous Environmental Single Window Hub”) for the purpose of making proposals for non-forest use of forest land under Forest (Conservation) Act,1980 (FCA,1980). Compensatory Afforestation (CA) is one of the most important conditions stipulated by the Central Government while approving these proposals. There is a provision to upload the locations of the CA area in the form of KML files, Survey of India Toposheet and DGPS Maps, etc. in this portal for all States/UTs. The State/UT wise details including Maharashtra for the past two years are annexed at **Annexure-I**
- (c) The details of the CAMPA funds allocated to Maharashtra year-wise and the details of funds spent out circle-wise, as provided by the State, is annexed at **Annexure-II and Annexure-III** respectively.

ANNEXURE-I

STATEMENT REFERRED TO IN REPLY TO PART (a)& (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 810 BY SHRI SUNIL BABURAO MENDHE REGARDING 'COMPENSATORY AFFORESTATION' DUE FOR REPLY ON 23.07.2021

S. No.	STATE/UT	2019-2020 (in ha)		2019-2021 (in ha)		Grand Total (in ha)	
		Non Forest Land	Degraded Forest Land	Non Forest Land	Degraded Forest Land	Non Forest Land	Degraded Forest Land
1	Andaman and Nicobar	0.00	0.00	0.00	43.03	0.00	43.03
2	Andhra Pradesh	8.50	809.92	8.20	1358.03	16.70	2167.95
3	Arunachal Pradesh	0.00	18311.36	0.00	414.56	0.00	18725.92
4	Assam	0.00	39.95	948.55	419.50	948.55	459.45
5	Bihar	17.00	427.05	0.00	922.27	17.00	1349.32
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	0.00	0.00	0.00	418.20	0.00	418.20
8	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.00	0.00	1.81	0.00	1.81	0.00
11	Goa	0.00	0.00	0.00	195.30	0.00	195.30
12	Gujarat	122.22	2695.85	519.76	2855.08	641.98	5550.92
13	Haryana	253.00	698.29	0.00	743.31	253.00	1441.61
14	Himachal Pradesh	86.75	974.03	42.19	762.80	128.93	1736.82
15	Jammu and Kashmir	0.00	0.00	0.00	2.40	0.00	2.40
16	Jharkhand	222.34	4549.74	22.61	1521.19	244.95	6070.92
17	Karnataka	374.55	699.88	539.33	44.44	913.88	744.31
18	Kerala	2.00	0.26	0.00	0.00	2.00	0.26
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	1056.00	2578.29	1451.10	5600.33	2507.10	8178.62
21	Maharashtra	323.79	210.45	530.66	1509.80	854.45	1720.25
22	Manipur	1.00	24.50	0.00	0.00	1.00	24.50
23	Meghalaya	0.00	0.00	6.55	0.00	6.55	0.00
24	Mizoram	3.00	46.48	0.00	0.00	3.00	46.48
25	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	2209.17	6558.38	689.65	3003.07	2898.82	9561.45
27	Pondicherry	0.00	0.00	0.00	0.00	0.00	0.00
28	Punjab	120.00	305.58	2.30	667.18	122.30	972.76
29	Rajasthan	515.17	474.64	129.86	220.99	645.03	695.63
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	5.00	36.36	20.24	21.94	25.24	58.30
32	Telangana	1176.56	365.55	446.91	275.56	1623.47	641.12
33	Tripura	10.00	328.33	20.00	12.00	30.00	340.33
34	Uttar Pradesh	24.12	114.16	1310.83	741.41	1334.94	855.57
35	Uttarakhand	96.15	140.81	250.51	1879.67	346.66	2020.48
36	West Bengal	215.59	139.59	0.00	0.00	215.59	139.59
Grand Total		6841.90	40529.45	6941.05	23632.03	13782.95	64161.48
Grand Total Non Forest Land and Degraded Forest Land						77944.73	

STATEMENT REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 810 BY SHRI SUNIL BABURAO MENDHE REGARDING 'COMPENSATORY AFFORESTATION' DUE FOR REPLY ON 23.07.2021

Sr. No.	Year	Funds Allocated (in Crores)
1	2019-20	151.52
2	2020-21	260.00
Total		411.52

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Sr. No.	Circle	District	Total Expenditure till 31.03.2021 (in Crores)
1	Amravati	Amravati Buldhana Akola	14.28
2	Aurangabad	Aurangabad Nanded, Parbhani Beed Osmanabad Hingoli	20.01
3	Chandrapur	Chandrapur	38.67
4	Gadchiroli	Gadchiroli	17.87
5	Dhule	Dhule Nandurbar Jalgaon	19.40
6	Kolhapur	Kolhapur Satara Sangli Ratnagiri Sindhudurg	12.68
7	Nagpur	Nagpur Gondia Bhandara Wardha	19.45
8	Nashik	Nashik Ahmadnagar	29.93
9	Pune	Pune Solapur Junnar	23.86
10	Thane	Thane Alibag Raigarh Mumbai Palghar	20.79
11	Yavatmal	Yavatmal Pusad Washim	23.78
12	WL East, Nagpur	-	17.52
13	Melghat Tiger Reserve, Amravati	-	41.78
14	WL West, Mumbai	-	14.32
15	Research, Education & Training, Pune	-	4.10
16	Social Forestry, Pune	-	18.61

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Sr. No.	Circle	District	Total Expenditure till 31.03.2021 (in Crores)
17	Publicity and Information Officer and Information Technology & Policy Cell, Nagpur	-	5.34
18	Mangrove Cell, Mumbai	-	0.35
19	CEO level	-	1.88
Total			344.62